- V. Precast Concrete Construction Systems
 - 21. SRPL Building System (Waffle-Crete)
 - 22. Precast Large Concrete Panel System
 - 23. Industrialized 3-S System using Precast RCC Columns, Beams and Cellular light weight concrete Precast RCC Slabs
 - 24. Walltec Hollowcore Concrete Panel

Statement-II

List of technologies, for which, Schedule of Rates (SoR) have been issued

Sl.No. Name of new technology

- 1. Light Gauge Steel Framed Structures (LGSFS)
- 2. External and internal wall systems on LGSFS
- 3. Expanded Polystyrene Core (EPS core) panels
- 4. Monolithic Concrete Construction by using Aluminium Formwork
- 5. Prefab Technology
- 6. EPS cement sandwich light weight solid core panels
- 7. Glass Fibre Reinforced Gypsum (GFRG) Panel System
- 8. Speed Floor System
- 9. Factory Made Fast Track Modular Building System
- 10. Non Asbestos fibre reinforced aerated cement sandwich solid core panels
- 11. Bamboo Technology

Land acquired for Vishwavidyalaya Metro Station

†478. PROF. MANOJ KUMAR JHA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the Delhi University Metro Station is underground because high rise construction is prohibited in this area and if so, the reasons for allowing the construction of a 39 storeyed building over there; and
- (b) whether it is also a fact that the Delhi University has been expressing its concern at various levels since 2009 against this permission and if so, the reasons for ignoring the concerns of the University and the reasons for not setting up an investigation committee to investigate into the matter?

[†] Original notice of the question was received in Hindi.

Unstarred Questions

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) No, Sir, Vishwavidyalaya Metro Station is underground not because high rise construction is prohibited in this area but because the alignment of Delhi Metro Line-2, also called Yellow Line from Central Secretariat to Vishwavidyalaya was planned and approved as underground alignment on 17.09.1996 under Phase-I of Delhi Mass Rapid Transit System project. Further, it is clarified that high rise buildings are allowed as per Development Control Norms (DCN) under the Master Plan of Delhi (MPD-21) and provisions under Unified Building Bye-laws of Delhi (UBBL).

(b) DMRC has informed that Delhi University (DU) expressed concern about property development on its land near Viswavidyalaya Metro Station and filed a Petition No. 2743/2012 dated 07.05.2012 in the Hon'ble High Court of Delhi. After hearing, Hon'ble Court dismissed their petition on 27.04.2015 as DMRC has full right on the land and contentions of DU had no legal standing. After remaining silent for 03 years of the said order, DU filed another appeal (LPA No. 89/2018) in the Hon'ble High Court on 05.03.2018, which was dismissed by the Hon'ble Court on 29.10.2018.

Implementation of 'amrut'

- 479. SHRI DEREK O'BRIEN: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) the details of gap in coverage of water supply before the inception of AMRUT and current gap in its;
 - (b) the date by which this gap would be filled up completely under AMRUT;
- (c) the details regarding the number and value of State Annual Action Plans (SAAPs) submitted by States/UTs, approved and implemented by the Ministry since inception of AMRUT; and
- (d) the total amount of Central Assistance approved and released during the entire Mission Period as on date, State/UT-wise?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) The Government of India launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 June, 2015 in 500 Mission cities across the country with focus on water supply, sewerage and septage management, storm water drainage, non-motorized urban transport and development of green spaces and parks. The Mission period is upto March, 2020.